

From,

Krishna Swaroop Dhar Dwivedi, H.J.S.,  
I/c Joint Registrar (J)(Services),  
High Court of Judicature at  
Allahabad.

To,

The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomti Nagar,  
Lucknow.

No. 98/Admin.(Services)/2022 Dated: Allahabad: February 26, 2022

**Subject:** Regarding nomination of Judicial Officers for participation in the Management Development Programme/Capacity Building Programme at Indian Institute of Public Administration (IIPA), New Delhi.

Sir,

With reference to your letter no. IIPA-Trg. 2022/JTRI-268 dated 25.02.2022 on the above mentioned subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule of Management Development Programme/Capacity Building Programme which is going to be held from **07.03.2022 to 11.03.2022** at Indian Institute of Public Administration(IIPA), New Delhi.

I am further to say that the Hon'ble Court has also been pleased to nominate the officers mentioned in enclosed lists 'A' & 'B' for the above mentioned training programme scheduled from **07.03.2022 to 11.03.2022** at Indian Institute of Public Administration (IIPA), New Delhi.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours faithfully,

**Encl.: As above**

sd/-  
I/c Joint Registrar (J) (Services)

No. 98(i)/Admin.(Services)/2022 Dated: Allahabad: February 26, 2022

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. **Sri Amitabh Ranjan**, Registrar, Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the concerned District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report timely at Indian Institute of Public Administration (IIPA), New Delhi for the aforementioned training programme.
4. **Sri Atul Srivastava**, Principal Secretary (Legislative), Government of Uttar Pradesh, Lucknow and **Sri Gyanesh Kumar**, Chairman, State Transport Appellate Tribunal, Lucknow with the request to report timely at Indian Institute of Public Administration (IIPA), New Delhi for the aforementioned training programme.
5. Joint Registrar (J)(Computer), High Court, Allahabad.

**Encl.: As above**

sd/-  
(Satish Kumar Pushkar)  
Assistant Registrar (Services)

## Judicial Training & Research Institute, U.P. Lucknow



### Special Training Programme on Management for Judicial Officers (MDP-07)

Duration: 07.03.2022 to 11.03.2022

Sl. No	I.D.	Batch	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	5738	1990	ATUL SRIVASTAVA	Principal Secy.(Legislative), Government of U.P.	Lucknow
2.	5835	1997	CHANDRA BHANU SINGH	Addl. District & Sessions Judge	Budaun
3.	5843	1997	SMT. RAJANI SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Balrampur
4.	5870	1997	ANIL KUMAR VASHISTHA	Addl. District & Sessions Judge	Sant Kabir Nagar
5.	6056	2000	ANIRUDDHA KUMAR TIWARI	Presenting Officer, National Human Rights Commission	New Delhi
6.	6129	2000	RAMESH DUBEY	Spl. J. (SC/ST, Pev.of Atroci Act)	Jaunpur
7.	6167	2000	ALOK KUMAR SHUKLA	Addl. District & Sessions Judge	Shahjahanpur
8.	6116	2000	SHAILOJ CHANDRA	Addl. Principal Judge, Family Court	Bareilly
9.	6152	2000	BHUPENDRA RAI	Law Officer,U.P. Power Corporation Ltd.	Lucknow
10.	6127	2000	VIVEKA NAND SHARAN TRIPATHI	Addl. Principal Judge, Family Court	Kushi Nagar at Padrauna
11.	6093	2000	RAVINDRA KUMAR SRIVASTAVA	Addl. District & Sessions Judge	Chitrakoot
12.	1612	2006	SMT. ANJU RAJPOOT	Chief Judicial Magistrate	Jalaun at Orai
13.	1876	2006	SMT. SHIKHA RANI JAISWAL	Chief Judicial Magistrate	SantKabirN at Khailabad
14.	1676	2006	INDRA JEET SINGH-II	Chief Judicial Magistrate	Hapur
15.	1783	2006	SMT. LOVELY JAISWAL	Civil Judge (Senior Div.)	Hapur
16.	1787	2006	RATNESH DEEP KAMAL ANAND	Chief Judicial Magistrate	Balrampur
17.	1791	2006	SHAILENDRA YADAV	Chief Metropolitan Magistrate	Kanpur Nagar
18.	3331	2018	SUSHRI BUSHRA NOOR	Metropolitan Magistrate	Kanpur Nagar
19.	3332	2018	SMT. SHWETA TIWARI	Addl. Civil Judge (Junior Div.)	Kushi Nagar -Kasia
20.	3333	2018	AKHIL KUMAR	Addl. Civil Judge (Junior Div.)	Farrukhabad
21.	3334	2018	SMT. ADITI SINGH	Addl. Civil Judge (Junior Div.)	Ghaziabad
22.	3335	2018	SUSHRI DIKSHA AGARWAL	Civil Judge (Junior Div.)	Basti -Khailabad
23.	3336	2018	AKASH GUPTA	Addl. Civil Judge (Junior Div.)	Bahraich
24.	3337	2018	PANKAJ KUMAR PANDEY	Judicial Magistrate	Basti
25.	3338	2018	SUSHRI ANKITA CHAUDHARY	Addl. Civil Judge (Junior Div.)	Bulandshahar
26.	3339	2018	DEVESH TRIPATHI	Addl. Civil Judge (Junior Div.)	Maharajganj-Pharenda
27.	3340	2018	GAURAV DWIVEDI	Metropolitan Magistrate	Kanpur Nagar
28.	3341	2018	SUSHRI ISHA TRIPATHI	Addl. Civil Judge (Junior Div.)	Pratapgarh
29.	3342	2018	KUNVAR MALLIKARJUN	Civil Judge (Junior Div.)	Pilibhit
30.	3343	2018	SMT. SHUBHI AGRAWAL	Judicial Magistrate	Pilibhit
31.	3344	2018	YADVENDRA SINGH	Civil Judge (Junior Div.)	Aligarh -Atrauli
32.	3345	2018	SUSHRI SHIVANGI CHAUDHARY	Addl. Civil Judge (Junior Div.)	Jhansi
33.	3346	2018	SUSHRI NIMISHA GUPTA	Civil Judge (Junior Div.)	Gautambuddha Nagar- Jewar
34.	3347	2018	SUSHRI GARIMA SAXENA	Civil Judge (Junior Div.)	Lalitpur
35.	3350	2018	SUSHRI SHWETA TRIPATHI	Addl. Civil Judge (Junior Div.)	Basti
36.	3371	2018	SMT. MAHIMA JAIN	Civil Judge (Junior Div.)	Gautambuddha Nagar
37.	3372	2018	SUSHRI ARPITA SINGH	Addl. Civil Judge (Junior Div.)	Varanasi
38.	3373	2018	SUSHRI RITU LOHA	Addl. Civil Judge (Junior Div.)	Ghaziabad
39.	3375	2018	SATYAM SINGHAL	Addl. Civil Judge (Junior Div.)	Pilibhit
40.	3376	2018	JAVED	Addl. Civil Judge (Junior Div.)	Siddharth Nagar-Bansi

## Judicial Training & Research Institute, U.P. Lucknow



### Special Training Programme on Management for Judicial Officers (MDP-08)

Duration: 07.03.2022 to 11.03.2022

Sl. No	I.D.	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	5754	GYANESH KUMAR	Chairman, State Transport Appl. Tribunal	Lucknow
2.	5922	SUNIL KUMAR SRIVASTAVA	Spl. J. (SC/ST, Pev.of Atroci Act)	Basti
3.	5971	ARVIND KUMAR SINGH-II	Addl. District & Sessions Judge	Moradabad
4.	6097	KM. FARAH MATLOOB	A.D.J. (POCSO)	Meerut
5.	6135	SUSHRI PRITI SRIVASTAVA-III	Addl. District & Sessions Judge	Mirzapur
6.	6060	PRABHU NARAYAN PANDEY	Spl. J, Spl C.No 2 (Pre.Cor. Act)	Meerut
7.	6063	ANIL KUMAR SHUKLA	Spl. J. (SC/ST, Pev.of Atroci Act)	Hamirpur
8.	6091	SUYASH PRAKASH SRIVASTAVA	Spl. Judge (U.P. Dacoity.A.A.)	Jhansi
9.	6040	SHEO CHAND	Spl. J. (SC/ST, Pev.of Atroci Act)	Azamgarh
10.	6064	SATISH CHANDRA DWIVEDI	Spl. J. (SC/ST, Pev.of Atroci Act)	Chitrakoot
11.	6158	HUSAIN AHMAD ANSARI	Addl. District & Sessions Judge	Ballia
12.	6126	VISHNU CHANDRA VAISH	A.D.J. (POCSO)	Ghazipur
13.	6065	BRAJESH MANI TRIPATHI	A.D.J. (POCSO)	Basti
14.	6154	PERWAIZ AHMAD	Addl. District & Sessions Judge	Gonda
15.	6052	RAM KISHOR PANDEY	Addl. District & Sessions Judge	Meerut
16.	1932	DHARAM VEER SINGH	Chief Judicial Magistrate	Kannauj
17.	1944	SANJIV KUMAR TRIPATHI	Civil Judge (Senior Div.)	Faizabad
18.	3374	SUSHRI SUMBUL IRSHAD	Addl. Civil Judge (Junior Div.)	Pilibhit
19.	3350	MOHD SUHAIL	Addl. Civil Judge (Junior Div.)	Pilibhit
20.	3377	PRASHANT MAURYA	Civil Judge (Junior Div.)	Chitrakoot- Mau
21.	3378	AMBAR RANA	Addl. Civil Judge (Junior Div.)	Mathura
22.	3379	SUSHRI DIKSHA TRIPATHI	Addl. Civil Judge (Junior Div.)	Basti
23.	3381	SUSHRI SUNIDHI VERMA	Addl. Civil Judge (Junior Div.)	Bahraich
24.	3382	RISHABH CHATURVEDI	Nyayadhikari, Gram Nyayalaya	Kannauj-Tirwa
25.	3383	SUSHRI AAYUSHI PANDEY	Addl. Civil Judge (Junior Div.)	Mainpuri
26.	3384	SMT. AMBUJ MISHRA	Judicial Magistrate	Ambedkar N. at Akbarpur
27.	3386	SUSHRI RAGINI MISHRA	Civil Judge (Junior Div.)	Kalpi-Jalaun at Orai
28.	3387	SMT. ALKA NEHAL	Judicial Magistrate	Mau
29.	3496	AMIT KUMAR YADAV	Addl. Civil Judge (Junior Div.)	Mau
30.	3388	SUSHRI MEENAKSHI BANSAL	Judicial Magistrate	Mainpuri
31.	3389	SUSHRI NIDA ZAIDI	Addl. Civil Judge (Junior Div.)	Pratapgarh
32.	3390	SMT. MEHNAZ KHAN	Civil Judge (Junior Div.)	Amroha
33.	3391	SUSHRI SAUMYA PANDEY	Judicial Magistrate	Bhadohi at Gyanpur
34.	3392	MANISH KUMAR YADAV	Civil Judge (Junior Div.)	Kushi Nagar at Padrauna
35.	3393	SUSHRI SAKSHI MISHRA	Civil Judge (Junior Div.)	Unnao
36.	3394	SUSHRI VASUNDHARA SHARMA	Civil Judge (Junior Div.)	Chitrakoot
37.	3395	KRISHAN MOHAN PANDEY	Judicial Magistrate	Lucknow
38.	3396	SUSHRI PIYUSHIKA TIWARI	Nyayadhikari, Gram Nyayalaya	Jaunpur -Sahaganj
39.	3397	SMT. ANJITA SINGH CHAUHAN	Addl. Civil Judge (Junior Div.)	Shahjahanpur
40.	3398	SMT. SHIKHA SINGH	Addl. Civil Judge (Junior Div.)	Unnao